

**BEFORE THE ADJUDICATING AUTHORITY
NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
AHMEDABAD
Court 2**

IA 486 of 2020 in CP(IB) 257/NCLT/AHM/2019

**Coram: HON'BLE Ms. MANORAMA KUMARI, MEMBER JUDICIAL
HON'BLE Mr. CHOCKALINGAM THIRUNAVUKKARASU, MEMBER TECHNICAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH
OF THE NATIONAL COMPANY LAW TRIBUNAL ON 19.08.2020**

Name of the Company: Madhya Gujarat Vij Company Ltd
V/s
CMA George Samuel IRP For Jason
Dekor Pvt Ltd & Anr
Section: 60(5) of the Insolvency and Bankruptcy Code, 2016

S.NO.	NAME (CAPITAL LETTERS)	DESIGNATION	REPRESENTATION	SIGNATURE
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1.

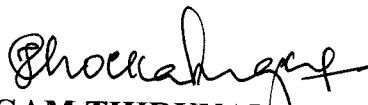
2.

ORDER

Advocate, Mr. Anal S Shah appeared for the Applicant.

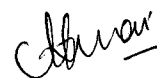
Registry as well as the Applicant is directed to issue notice to the Respondent(s).

List the matter on 08.09.2020



**CHOCKALINGAM THIRUNAVUKKARASU
MEMBER TECHNICAL**

Dated this the 19th day of August, 2020



**MANORAMA KUMARI
MEMBER JUDICIAL**